

capacity without the permission of Government and imported crude oil; and

(b) if so, the names of the companies and action taken by the Government against them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHU-RAMIAH) : (a) and (b) Messrs. Burmah-Shell, ESSO and Caltex have expanded their capacities. In view of the increase in demand of petroleum products during the last few years, it was decided to let these refineries operate at higher capacities to the extent it was in public interest. This has resulted in a saving of foreign exchange by a corresponding reduction in imports of refined products.

ADVISORY COMMITTEES, BOARDS ETC., OF THE MINISTRY OF PETROLEUM AND CHEMICALS

1104. DR. (MRS.) MANGLA-DEVI TALWAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of the various Advisory Committees, Boards or other such organisations connected with his Ministry together with the names of their members, their qualifications and functions assigned to each of them ;

(b) the number of members in each Committee or Board who are public men and who are officials ; and

(c) the total expenditure incurred on these organisations during the 1967-68 ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHU-RAMIAH) : (a) to (c) A statement giving the necessary information is attached. [See Appendix LXV, Annexure No. 96]. It is presumed that information is not required on the composition of Boards of Directors of Public Sector Companies.

VARIOUS ADVISORY COMMITTEES AND BOARDS

1105. DR. (MRS.) MANGLA-DEVI TALWAR : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the names of various Advisory Committees, Boards or any other such

organisations connected with his Ministry alongwith the names and the qualifications of their members and the functions assigned to each of them;

(b) how many members in each Committee or Board are public and how many of them are officials; and

(c) the total expenditure incurred on these organisations during the last two years ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) to (c) Information is being collected and will be placed on the Table of the House in due course.

ALLOTMENT OF LAND TO GROUP IV HOUSE BUILDING CO-OPERATIVE SOCIETIES

1106. SHRI DEVI SINGH:

SHRI K. C. PANDA :

SHRI SUNDAR MANI PATEL:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number and the names of Group IV House Building Co-operative Societies which are to be allotted land in Shahdara area;

(b) the amount of premium collected from those Societies;

(c) the number of members of the Societies to whom the land is proposed to be allotted ; and

(d) the progress made in the allotment of land to these Societies

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) 39 Group IV Societies have accepted the offer of allotment of land in the Shahdara area. A list of the societies is enclosed.

(b) A total amount of Rs. 3,09,34,000/- has been recovered from these societies on account of premium for the land.

(c) These societies have a total membership of nearly 10,000 (ten thousand).

(d) The acquisition proceedings in respect of the land proposed to be allotted are under progress.

STATEMENT Names of the Co-operative House
Building Societies of Shahdara Area

1. Comptroller and Auditor Generals Office CHBS.
2. Friends Central Government Employees CHBS.
3. New Rajdhani CHBS.
4. Dayanand CHBS.
5. Ministry of Health CHBS.
6. Persad CHBS.
7. Shyam CHBS.
8. Jagriti Nagar CHBS.
9. Gujarat CHBS.
10. Delhi Northern Accounts CHBS.
11. Hargobind CHBS.
12. The Railway Board Employees CHBS.
13. Delhi Housing and Land Development CHBS.
14. Delhi Officers CHBS.
15. Daryaganj Jama Masjid Teachers CHBS.
16. Ministry of Scientific Research and Cultural Affairs CHBS.
17. Panjatani CHBS.
18. Ratan and Good Friends CHBS.
19. Shreed CHBS.
20. The Aviation Employees CHBS.
21. Rashtriyajan CHBS.
22. N.D.M.C. CHBS.
23. Punjab National Bank.
24. Central Revenues CHBS.
25. Tara CHBS.
26. Bhatnagar CHBS.
27. American Embassy Indian Employees CHBS.
28. Jain CHBS.
29. Shri Rishab Jain CHBS.
30. A.G.C.R. Low Income Group CHBS.
31. National CHBS.
32. Ministry of Works, Housing and Supply CHBS.
33. Planning Commission CHBS.
34. Saini CHBS.
35. All India Government Employees CHBS.
36. India Meteorological CHBS.
37. Ring Road CHBS.
38. Bharati CHBS.
39. Ministry of Commerce and Industry CHBS.

LAND TO GROUP IV SOCIETIES TOWARDS
SHAHDARA SIDE

1107. SHRI DEVI SINGH :

SHRI K. C. PANDA :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have offered land to certain Group IV Societies towards Shahdara side;

(b) if so, when they were asked to pay the premium amount and with what stipulation ;

(c) whether it has been possible for Government to adhere to those stipulations ; and

(d) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) The societies were required to pay the premium for the land at the rate of Rs. 8 per square yard in two equal instalments. The first instalment was recovered in July-August, 1966. Most of the societies have paid the second instalment during the period March-July, 1968. In the letter issued to the societies in February, 1968, calling for payment of the second instalment of the premium, it was indicated possession of land was likely to be handed over in six months.

(c) and (d) It has not been possible to hand over possession of the land to the societies so far because the acquisition of the land has been delayed due to legal difficulties.

ENROLMENT OF NEW MEMBERS BY
GROUP IV HOUSE BUILDING CO-OPERATIVE
SOCIETIES

1108. SHRI DEVI SINGH :

SHRI K. C. PANDA :

SHRI SUNDAR MANI
PATEL:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Group IV House Building Co-operative Societies in Delhi have been instructed to stop enrolment of new members even by transferring old shares to members eligible in accordance with the Co-operative Act and the Bye-laws; and